

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-212

IB - 2548/ND/2019

C.A No- 152/CV/ND/2019

IN THE MATTER OF:

M/s. Manali Digi Commerce Pvt. Ltd.

Vs

M/s. Trinitron Softech Pvt. Ltd.

....Applicant

.....Respondent

SECTION

Under Section 9 of IBC,2016

Order delivered on 20.12.2019

CORAM:

MS. INA MALHOTRA,
HON'BLE MEMBER (JUDICIAL)

SMT. SAROJ RAJWARE
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None present on behalf of both the parties. In the interest of justice, adjourn^{ed} to 07.02.2020.

- Sd -

(SAROJ RAJWARE)
MEMBER (T)

- Sd -

(INA MALHOTRA)
MEMBER (J)

CG